

(18)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

O.A. No. 719 of 1996.

Date: July 4, 1996.

Between:

Ch. Srinivas. ... Applicant.

And

1. The Chief General Manager, Telecom, A.P. Circle, Door Shandhar Bhavan, Nampally, Station Road, Hyderabad.
2. The General Manager (Telecom) Guntur, Guntur District.
3. The Telecom District Engineer, Prakasam District.
4. The Sub-Divisional Officer, Telecom, Ongole, Prakasam Dt.

Respondents.

COUNSEL FOR THE APPLICANT: ... Sri A.V. Rama Rao.

COUNSEL FOR THE RESPONDENTS: ... Sri N.V. Raghava Reddy for K. Bhaskara Rao, Addl. Standing Counsel for respondents.

CORAM:

HON'BLE SHRI JUSTICE M.G. CHAUDHARI, VICE-CHAIRMAN.

HON'BLE H. RAJENERA PRASAD, MEMBER (A)

18  
O.A.No.719 /96

Date: July 4, 1996.

ORDER:

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, J)

..

The learned Advocate on record, Sri A.V.Rama rao appearing for the applicant reiterates the request made by him in the precipice - letter filed on 3--7--1996 to withdraw the O.A., on instructions of the applicant. Sri N.V.Raghava Reddy for K.Bhaskara Rao, Addl. Standing Counsel for respondents has not opposed. *order is accordingly allowed to be withdrawn.*

The O.A., is dismissed as withdrawn.. No order as to costs.

H.RAJENDRA PRASAD  
(H.RAJENDRA PRASAD)  
Member (J)

M.G.CHAUDHARI, J  
(M.G.CHAUDHARI, J)  
Vice Chairman.

Date: July 4, 1996.

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Dictated in open Court.

*Amby*  
Deputy Registrar (O)

ssss.

O.A. 719/96.

To.

1. The Chief General Manager, Telecom  
A.P.Circle, Door Sanchar Bhavan,  
Nampally Station Road, Hyderabad.
2. The General Manager(Telecom)  
Guntur, Guntur Dist.
3. The Telecom District Engineer,  
Prakasam Dist.
4. The Sub Divisional Officer, Telecom,  
Ongole, Prakasam Dist.
5. One copy to Mr.A.V.Rama Rao, Advocate, CAT.Hyd.
6. One copy to Mr. K.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

*Q/3108*  
I COURT

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CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 4-7-1996

~~ORDER/JUDGMENT~~

M.A./R.A/C.A.No.

in

O.A.No. 595/96 7/9/96

T.A.No. (W.P. )

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

*Xe*

Central Administrative Tribunal
Despatch
22 JUL 1996
Hyderabad Bench